

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5100  
ANSWERED ON:25.04.2003  
INCLUSION OF SC IN ST LIST  
RAM SHAKAL

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government have formulated any policy to include scheduled castes in the list of scheduled tribes;
- (b) if so, the details thereof;
- (c) whether some of the scheduled castes have been included in the list of scheduled tribes recently; and
- (d) if so, the State-wise details thereof alongwith the reasons for non-inclusion of Kol caste in the list at scheduled tribes which is in large number in Sonbhadra-Mirzapur district of Uttar Pradesh?

**Answer**

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUALORAM):

- (a) No, Sir.
- (b) Does not arise.
- (c) and (d) Twelve communities namely Karimpalan and Mavilan of Kerala and Agriya, Baiga, Bhuiya, Chero, Gond, Kharwar, Pankha, Parahiya, Patari and Sahartya of Uttar Pradesh, were transferred from the list of Scheduled Castes to that of Scheduled Tribes vide the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 2002 as they fulfilled the necessary criteria to be classified as Scheduled Tribes. The Kol community of Uttar Pradesh, as per the approved modalities for deciding such cases, has not yet become eligible for inclusion in the list of Scheduled Tribes.